

**NOTIFICATION**

It is hereby notified that on attaining the age of superannuation, **Shri Yashpal Singh Chauhan, Deputy Registrar,** High Court of Himachal Pradesh, Shimla shall stand retired from service on and with effect from **31.03.2017(A.N.)**.

**BY ORDER**

**REGISTRAR GENERAL**

**Endst.No.HHC/Admn.3(380)/93-I- 5746-54 Dated: 23.03.2017**  
Copy forwarded to :-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General(A&E), H.P., Shimla-171 003.
4. The CPC/ All the Additional Registrars/ Deputy Registrars/ Secretaries/ Assistant Registrars/ Court Masters;
5. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar(Rules)/ Registrar (Admn.)/ Registrar (Estt.);
6. **The Section Officer(Accounts/Judges, Computer and GAD Branches) and Chief Librarian of this Registry are requested to issue Demand/ No Demand Certificate immediately, so that the payment of post retirement benefits i.e. retirement gratuity/ leave encashment etc. may be released to the retired Officer by this registry, after making adjustment of necessary deduction, if any, due from the retiring officer;**
7. The Section Officer(Computers) is directed to upload this Notification on the High Court website ;
8. The above named officer (by name);
9. Guard file.

(Sr. No. 1,4 to 9 High Court of Himachal Pradesh, Shimla-171001.)

  
**Deputy Registrar (Estt.)**